

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 09/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company	Rawmet Resources Pvt.Ltd. -Vs- The Durgapur Projects Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Ratnakr. Banerjee, Sr. Adv.
 2. Mr. Rupak Ghosh, Adv.
 3. Mr. Ayan Sen, Adv.
 4. Mr. Sourjya Roy, Adv.
 5. Mr. Abhinjit Mitra Adv
 6. Mr. S. Bhattachary Adv
 7. Mr. I. Banerjee Adv
 8. Mr. D. Sen Adv
- Operational creditor/
Applicant.
- Sourjya Roy
Advocate
31.01.2018.
- Respondent
- 31/1/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor has sought leave of this Tribunal for filing reply. Prayer is granted and reply received.

Ld. Counsel for the operational creditor prayed for further time for rejoinder. Rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List it on 22/02/2018.

Sd

(Jinan K.R.)
Member (J)